

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim admitted										
<b>Annexure-2</b>															
Name of the corporate debtor :Shubhkamna Buildwell & Estates Pvt Ltd															
Date of commencement of CIRP: 25-04-2023															
List of Creditor as on 05-01-2024															
List of operational creditors (Government Dues)															
Sl. No	Name of Creditor	Details of claim received		Details of claim admitted		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim admitted										
1	Greater Noida Industrial Development Authority( GNIDA)	09-08-2023	1,27,25,80,089	59,54,40,342	Operational Creditor	NIL	-	No	0.00%	-	-	67,71,39,747	-		The said OC had submitted its claim under wrong claim form i.e under Form C. However, multiple mails were sent to the OC to submit its revised claim form i.e under Form B. Thereafter, the RP filed an Application before the AA for condonation of delay and the same was approved by the AA. Thus, the RP is presently admitting the claim amount of the Creditor under the category of OC upto the extent o amount reflected in the books of the Corporate Debtor.
	<b>Total</b>		<b>1,27,25,80,089</b>	<b>59,54,40,342</b>					0.00%	-	-	<b>67,71,39,747</b>			